

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 112

CP No. 82/Chd/Hry/2023

IN THE MATTER OF:

Sun Square Power Private Limited ...

Appellant

Versus

Registrar of Companies Delhi ...

Respondent

Under Section: 252(3), CA 2013

Order delivered on 14.06.2024

CORAM:

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Appellant : None

For the ROC, Delhi : Ms. Lata Prajapati, Company Prosecutor

ORDER

Company Prosecutor for RoC Office is present. None has appeared on behalf of the appellant. Let the matter be listed after two weeks.

Let the matter be posted to 23.08.2024.

Sd/-
(L. N. GUPTA)
HON'BLE MEMBER (T)

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)